the State Governments, the question of having a Central legislation to rationalise the conduct of lotteries all over the country is under consideration of the Government. The question of putting a ceiling on the maximum amount of a prize etc. will be considered at the appropriate stage.

## गन केरिएज फैक्टरी, जबलपुर का डाक तथा तार कार्यालय

- 31). पंडित भवानी प्रसाद तिवारी : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :
- (क) गन केरिएज फैक्टरी, जबलपूर में डाक तथा तार कार्यालय के जिन 3 कर्मचारियों की उस कार्यालय में डाका डाले जाने के फलस्वरूप हत्या कर दी गयी थी, उनके परिवारों को कितना मुग्रावजा दिया गया है; भीर
- (ख) क्या मध्य प्रदेश सरकार हत्यारों को पकडने में सफल हो गयी है और यदि हां, तो इस संबंध में बागे क्या कार्यावाही की जा रही है ?

### Post and telegraphs office at OUNCARRIAGE FACTORY, JABALPUR

- BHAWANI PRASAD 311. PT. TIWARY: Will the Minister of COM-MUNICATIONS be pleased to state;
- (a) the amount of compensation paid to the families of the three employees of the Post and Telegraphs Office at Gun-carriage Factory, Jabalpur, muidered as a result of dacoity committed in that office and
- (b) whether the Government of Madhya Pradesh have succeeded in apprehending the murderers; and if so, what furl her action is being taken in this regard ?]

संचार मंत्री (श्री एच० एन० बहुगुणा) : (क) प्रत्येक मत कर्मचारी के परिवार के लिए 10,000

रुपये के नकद मुझावजें की मंजूरी दी गई है श्रीर 1,500 रुपये की नकद अनुदान की अदायगी पहले ही की जा चुकी है। साथ ही परिवारों की मृत्यु-ब-सेवानिवृत्ति ग्रेच्युटी की ग्रदायगी भी कर दी गई है । इसके ग्रलावा, दो कर्मचारियों (तीन में से) के पूजों को भर्ती के सामान्य नियमों में ढील देकर विभाग में नौकरी पर लगा लिया गया है। तीसरे कमैंचारी के लड़के को विभाग ने उसकी शिक्षा ग्रीर खर्च के लिए छात्रवृत्ति मंजूर की है । इस कर्मचारी की पत्नी के लिए जो कि रोगी बताई गई है. विभाग के खर्च पर चिकित्सा की व्यवस्था की जाएगी ।

(ख) इस मामले पर पुलिस ग्रभी तफकीस कर रही है। जिन तीन व्यक्तियों पर संदेह था, उन्हें गिरफ्तार कर लिया गया है । पुलिस विभाग के साथ उच्च स्तर पर निकट का सम्पर्क स्थापित किया गया है ।

t[THE MINISTER OF COMMUNICA-TIONS (SHRI H. N. BAHUGUNA): (a) A cash compensation of Rs. 10.0C0/-has been sanctioned and a cash grant of Rs. 1500/- has already been paid to the families of each of the deceased employees. In addition, Deathcum-retirement gratuity has been paid to the families. Besides, sons of two (out of 3) officials have been given employment in the Department in relaxation of normal recruitment rules. A son of the third official has been given scholarship by the Department for his education and upkeep. This official's wife who is reported to be unwell will be given medical treatment at the cost of the Department.

(b) The case is still under investigation with the police who have arrested three suspects. A close liaison has been kept with the police at high levels.]

### ALIENATION OF THE PALACES OF EX-MAHARAJA OF MYSORE

312. SHRI VEERENDRA PATIL:

DR. K. NAGAPPA ALVA:

t[] English translation.

# SHRJMAT1 LAKSHMI KUMAR1 , CHUNDAWAT:

Will the Minister of HOME AFFAIRS be pleased to refer to the reply to the Starred Question No. 112 given in the Rajya Sabha on 11-5-72 and state:

- (a) whether the Government of India have recently agreed to waive the condition of non-alienability in respect of the three palaces at Bangalore, Mysore and Doty which are in possession of the exruler, Maharaja of Mysore; and
  - (b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) and (b) The whole matter is under examination in consultation with the Government of Mysore.

#### T.V. CENTRE FOR MADRAS

313. SHRI B. V. ABDULLA KOYA: Will the Minister of Information and Broadcasting be pleased to state the progress made so far with regard to the setting up of a T.V. Centre in Madras?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI I. K.

GUJRAL): The position is as under:

- (a) Civil Works: Estimates for the TV station buildings have been sanctioned. The State Public Works Department, who have been entrusted with the work, will be starting the building construction shoitly.
- (b) *Tower:* Indents for the fabrication of the TV Tower have been placed on the Director General Supplies & Disposals who will be finalising the tenders shortly.
- (c) *Equipment:* Orders for supply of the equipment have already been placed.
- (d) *Target Date:* The Station is expected to be commissioned by December, 1973.

### MANUFACTURE OF CONSUMER GOODS IN THE PUBLIC SECTOR

314. SHRI SANAT KUMAR RAHA:

- DR. K. MATHEW KURIAN: Will the MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:
- (a) whether Government propose to manufacture certain consumer items in the public sector; and
  - (b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVE-LOPMENT (PROF. SIDDHESWAR PRASAD): (a) and (b) Yes, Sir. Some proposals for the manufacture of consumer goods in the public sector are under consideration and feasibility reports for some of these items have been prepared. These reports are under various stages of consideration.

### MAHARASHTRA-MYSORE-KERALA BORDER DISPUTE

315. SHRI VEERENDRAPATIL:

DR. K. NAGAPPA ALVA:

SHRI H. S. NARASIAH: Will the Minister of HOME AFFAIRS be pleased to state the steps proposed to be taken by the Government of India to implement the Mahajan Commission's Report regarding the boundary dispute between Maharashtra and Mysore, and Mysore and Kerala?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): Government's desire has been to resolve this issue amicably, if possible by discussion with the Chief Ministers. Efforts are being made to find out areas of agreement between the Chief Ministers with a view to evolving a greed solution.